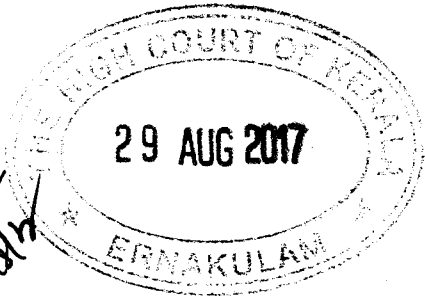


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The High Court of Kerala

Kochi - 682 031
Dated - 25.8.2017

Proceedings

High Court establishment- filling up of vacancy in the category of Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by
Sri.B.Pradeep, Assistant Section Officer, High Court.
2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred
by Sri.Ramesh K.R., Assistant Section Officer, High Court.
3. Rule 21 of the Kerala High Court Service Rules, 2007.
4. High Court proceedings No.A5-28455/2016 dated 18.8.2017.

Order No.A5-61894/2015

Smt.Tess D., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Section Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Sri.Prakash V.K., Section Officer/Court Officer appointed by transfer as Chief Accountant, High Court as per the High Court proceedings read (4) above. Smt.Tess D. will take charge as Section Officer/ Court Officer from Smt.Bindumol P.S., Section Officer (H.G)/ Court Officer (H.G), High Court, forthwith.

Smt.Tess D. is posted to the L.A.A. Section, High Court. She will be eligible for compensatory allowance @ Rs.1000 per month for attending cause list work.

(By Order)

K.Babu -

Registrar(Subordinate Judiciary)
Registrar General in-charge

To

- The person concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
- The Sub Treasury Officer, Ernakulam.
- The Joint Registrars, High Court
- The Deputy Registrar concerned, High Court
- The Assistant Registrar concerned, High Court.
- The Section Head concerned.
- The Confidential Assistants to the Registrars, High Court
- The Finance Wing, High Court.
- The G(Accounts-I, II & III) Sections, High Court
- The I.T. Section, High Court (For publishing in the High Court Website)
- The A1,A2, A3, and A4 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.